

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 25/AM14
SCHEDULED TO BE HELD ON 18.09.2013
(HELD ON 25.09.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **25/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' **scheduled to be held on 18.09.2013 (held on 25.09.2013)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee confirmed Minutes of NC Meeting No. **24/AM14 held on 16.09.2013.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:2/20/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00163/AM14/	RLA File :05/23/040/00277/AM13/	Lic.No/Date:0510338580 07.11.2012	Defer Date:09.10.2013
	Decision: Zonal Jt. DGFT, CLA, New Delhi was requested through e-mail on 18.09.2013 for furnishing application expeditiously. The Committee noted that the licence was issued 10 months back, but the 4.7 application has not been received yet from CLA, New Delhi. Hence, it was decided to call for report from CLA, New Delhi for not furnishing 4.7 application on time.			

2	Case No.:4/50/87-ALC1/2012	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00428/AM13/	RLA File :02/24/040/00165/AM13/	Lic.No/Date:0210185804 23.01.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/31/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

3	Case No.:7/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00019/AM14/	RLA File :03/94/040/01119/AM13/	Lic.No/Date:0310729069 21.03.2013	Defer Date:16.10.2013
	Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. The Committee observed that the firm was granted time for submission of information in response to their e-mail dated 13.06.2013 whereby they requested to put hold their cases till 2 ITC HS Codes amended by RLA. Requisite information is still awaited from the firm.			

	Case No.:13/13/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00079/AM14/	RLA File :09/24/040/00555/AM13/	Lic.No/Date:0910055478	Defer Date:09.10.2013

4		21.03.2013	
Decision: A D/L No. 46011/141/2005-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

5	Case No.:8/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00020/AM14/	RLA File :03/94/040/01126/AM13/	Lic.No/Date:0310729860 28.03.2013	Defer Date:16.10.2013
	Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. The Committee observed that the firm was granted time for submission of information in response to their e-mail dated 13.06.2013 whereby they requested to put hold their cases till 2 ITC HS Codes amended by RLA. Requisite information is still awaited from the firm.			

6	Case No.:5/9/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00050/AM14/	RLA File :03/94/040/00001/AM14/	Lic.No/Date:0310730226 03.04.2013	Defer Date:16.10.2013
	Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. The Committee observed that the firm was granted time for submission of information in response to their e-mail dated 13.06.2013 whereby they requested to put hold their cases till 2 ITC HS Codes amended by RLA. Requisite information is still awaited from the firm.			

7	Case No.:5/13/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00071/AM14/	RLA File :03/95/040/00972/AM13/	Lic.No/Date:0310731577 17.04.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/60/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by			

Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.

8	Case No.:15/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00081/AM14/	RLA File :34/24/040/00010/AM14/	Lic.No/Date:3410036728 26.04.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

9	Case No.:16/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00082/AM14/	RLA File :34/24/040/00011/AM14/	Lic.No/Date:3410036729 26.04.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

10	Case No.:4/14/87-ALC1/2013	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00087/AM14/	RLA File :03/95/040/00039/AM14/	Lic.No/Date:0310734478 15.05.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/57/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

11	Case No.:18/14/87-ALC1/2013	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00101/AM14/	RLA File :24/24/040/00003/AM14/	Lic.No/Date:2410038896 15.05.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/50/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by			

Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.

Case No.:2/14/87-ALC1/2013	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Approved
HQ File :01/87/050/00085/AM14/	RLA File :02/24/040/00009/AM14/	Lic.No/Date:0210189662 16.05.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40169990	62/0- RUBBER LINER FOR GRINDING MILL FOR MINING INDUSTRIES RUBBER PARTS	529.000	M.T	85000000.00	1545454.00 US Dollars
				Total	85,000,000.00	1,545,454.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40022000	SYNTHETIC RUBBER PBR ANY GRADE SYNTHETIC RUBBER	143.000	M.T	27,527,500.00	500,500.00 US Dollars	2,752,750.00	Value & Qty
2	40012100	NATURAL RUBBER ANY GRADE NATURAL RUBBER	143.000	M.T	25,954,500.00	471,900.00 US Dollars	5,190,900.00	Value & Qty
3	28030010	CARBOB BLACK ANY GRADE CARBON BLACK	168.500	M.T	10,194,250.00	185,350.00 US Dollars	509,712.00	Value & Qty
4	38123010	ANTIOXIDANT/ACCELERATOR/ RETARER/PEPTIZER RUBBER CHEMICAL	11.000	M.T	3,630,000.00	66,000.00 US Dollars	272,250.00	Value & Qty
5	76042100	ALUMINIUM EXTRUDED PROFILE ALUMINIUM PROFILE	40.000	M.T	4,400,000.00	80,000.00 US Dollars	330,000.00	Value & Qty
				Total	71,706,250.00	1,303,750.00		

Decision: According to written comments furnished by DIPP vide their letter dated 17.09.2013, following adhoc norms are **approved** by the Committee:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Liner for Grinding Mills for Mining Industries (containing a minimum of 136.64485 kgs of Synthetic Rubber PBR & 133.64485 kgs of Natural Rubber (any grade))	529.00 MT	1. Synthetic Rubber PBR	0.266 kg per kg of export product
		2. Natural Rubber (any grade)	0.266 kg per kg of export product
		3. Carbon Black (any grade)	0.318 kg per kg of export product
		4. Rubber Chemicals – viz. Anti oxidant / Accelerator / Retarder / Peptizer	0.021 kg per kg of export product
		5. Aluminium Extruded Profile	0.064 kg per kg of export product
Note: There will be a value cap to 7% of FOB value of exports in case of Rubber Chemicals at S. No. 4.			

13	Case No.:5/14/87-ALC1/2013	Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00088/AM14/	RLA File :03/95/040/00049/AM14/	Lic.No/Date:0310734629 16.05.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/58/2013-PC.II dated 30.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

	Case No.:8/13/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
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14	HQ File :01/87/050/00074/AM14/	RLA File :05/23/040/00051/AM14/	Lic.No/Date:0510354966 23.05.2013	Defer Date:09.10.2013
Decision: A D/L No. 46011/18/2011-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.				

15	Case No.:9/13/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00075/AM14/	RLA File :05/23/040/00052/AM14/	Lic.No/Date:0510354967 23.05.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/18/2011-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

16	Case No.:17/14/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00100/AM14/	RLA File :05/23/040/00053/AM14/	Lic.No/Date:0510354968 23.05.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/18/2011-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

17	Case No.:16/14/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00099/AM14/	RLA File :05/23/040/00039/AM14/	Lic.No/Date:0510355253 27.05.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/59/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from firm.			

18	Case No.: 8/25/87-ALC1/2013	Party Name:LAKSHMI INFO SOLUTIONS,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00206/AM14/	RLA File :07/24/040/00042/AM14/	Lic.No/Date:0710095684 31.05.2013	Defer Date:16.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.				

19	Case No.: 1/14/87-ALC1/2013	Party Name:ECOPLAST LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00084/AM14/	RLA File :03/94/040/00087/AM14/	Lic.No/Date:0310738041 18.06.2013	Defer Date:16.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 29.08.2013. Comments awaited from D/o C&PC.				

20	Case No.: 7/25/87-ALC1/2013	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00205/AM14/	RLA File :07/24/040/00545/AM13/	Lic.No/Date:0710096104 20.06.2013	Defer Date:16.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.				

21	Case No.: 2/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00200/AM14/	RLA File :34/24/040/00073/AM14/	Lic.No/Date:3410037379 11.07.2013	Defer Date:16.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.				

22	Case No.: 14/25/87-ALC1/2013	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00212/AM14/	RLA File :10/24/040/00026/AM14/	Lic.No/Date:1010054193 24.07.2013	Defer Date:16.10.2013

Decision: A copy of application has been forwarded to DIPP on 16.09.2013. Comments awaited from DIPP.

23	Case No.:1/25/87-ALC1/2013	Party Name:STYLO TABLEWARES	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00199/AM14/	RLA File :24/24/040/00023/AM13/	Lic.No/Date:2410039498 26.07.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

24	Case No.:11/25/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00209/AM14/	RLA File :08/24/040/00183/AM14/	Lic.No/Date:0810123303 29.07.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

25	Case No.:20/25/87-ALC1/2013	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00218/AM14/	RLA File :34/24/040/00074/AM14/	Lic.No/Date:3410037520 29.07.2013	Defer Date:16.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

26	Case No.:9/25/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00207/AM14/	RLA File :08/24/040/00176/AM14/	Lic.No/Date:0810123365 30.07.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

27	Case No.:16/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00214/AM14/	RLA File :34/24/040/00089/AM14/	Lic.No/Date:3410037543 31.07.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

28	Case No.:1/20/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00162/AM14/	RLA File :09/24/040/00161/AM14/	Lic.No/Date:0910057004 02.08.2013	Defer Date:16.10.2013
	Decision: RLA, Hyderabad was requested through e-mail on 18.09.2013 for furnishing application expeditiously. Application awaited from RLA, Hyderabad.			

29	Case No.:12/25/87-ALC1/2013	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00210/AM14/	RLA File :08/24/040/00187/AM14/	Lic.No/Date:0810123462 02.08.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

30	Case No.:13/25/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00211/AM14/	RLA File :08/24/040/00188/AM14/	Lic.No/Date:0810123459 02.08.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

Case No.:3/20/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Withdrawn
HQ File :01/87/050/00164/AM14/	RLA File :08/24/040/00201/AM14/	Lic.No/Date:0810123499 05.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 70 +/- 1%)	80000.000	K.G	8052000.00	132000.00 US Dollars		
				Total	8,052,000.00	132,000.00		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	18000.000	K.G	1,342,000.00	22,000.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride.	26800.000	K.G	2,623,000.00	43,000.00 US Dollars	2,623,000.00	Qty
3	29054500	Glycerine	16800.000	K.G	793,000.00	13,000.00 US Dollars	0.00	Qty
4	29023000	Toluene (This licence issued under para 4.7.1 of HB vol.I 2009-14 as per ad-hoc Norms fixed in ALC Mtg No.4/87-ALCVI/2012 dt 27.4.2012)	25200.000	K.G	2,196,000.00	36,000.00 US Dollars	0.00	Qty
				Total	6,954,000.00	114,000.00		

Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 4/87-ALC1/2012 held on 27.04.2012. Hence, the case was **withdrawn**.

32	Case No.:3/25/87-ALC1/2013	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00201/AM14/	RLA File :05/23/040/00123/AM14/	Lic.No/Date:0510361953 05.08.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

33	Case No.:4/25/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00202/AM14/	RLA File :05/23/040/00192/AM14/	Lic.No/Date:0510361946 05.08.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

34	Case No.:15/25/87-ALC1/2013	Party Name:ST.MARYS RUBBERS PVT.LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00213/AM14/	RLA File :10/24/040/00029/AM14/	Lic.No/Date:1010054321 06.08.2013	Defer Date:23.10.2013
	Decision: A copy of application was forwarded to DIPP on 16.09.2013. Further, a copy of Licence Amendment Sheet received from RLA, Kochi on 17.09.2013 vide their letter No. 10/24/040/00029/AM14/345 dated Nil has also been forwarded to DIPP on 20.09.2013. Comments awaited from DIPP.			

	Case No.:17/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:25/87-ALC1/2013	Status: Deferred
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35			25.09.2013	
	HQ File :01/87/050/00215/AM14/	RLA File :34/24/040/00094/AM14/	Lic.No/Date:3410037596 07.08.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

36	Case No.:18/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00216/AM14/	RLA File :34/24/040/00099/AM14/	Lic.No/Date:3410037629 12.08.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

37	Case No.:1/21/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00165/AM14/	RLA File :09/24/040/00187/AM14/	Lic.No/Date:0910057179 13.08.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

38	Case No.:5/25/87-ALC1/2013	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00203/AM14/	RLA File :05/23/040/00200/AM14/	Lic.No/Date:0510362508 13.08.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to DIPP on 20.09.2013. Comments awaited from DIPP.			

	Case No.:19/25/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
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39	HQ File :01/87/050/00217/AM14/	RLA File :34/24/040/00100/AM14/	Lic.No/Date:3410037669 16.08.2013	Defer Date:23.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.				

40	Case No.:6/25/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00204/AM14/	RLA File :05/23/040/00210/AM14/	Lic.No/Date:0510362948 20.08.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

41	Case No.:10/25/87-ALC1/2013	Party Name:MAYUR WOVENS PRIVATE LIMITED	Meet No/Date:25/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00208/AM14/	RLA File :08/24/040/00182/AM14/	Lic.No/Date:0810124268 30.08.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.
